

SHRI K. MAYATHEVAR : I have given a motion, Sir. You made a promise on the floor of the House that you would admit a motion . . . (*Interruptions*).

MR. SPEAKER: You were not interested in the subject. Otherwise, your representative or you must have come to the meeting of the Business Advisory Committee yesterday. We discussed it properly there. You ask your other friends who were present as to what we decided about it. The day after tomorrow it is coming up as a Calling Attention Motion. You should have asked your friends about this. In fact, I had asked you to be present, but you failed to attend. I charge you with negligence.

SHRI K. MAYATHEVAR: I will attend today's meeting, Sir.

SHRI A. K. BALAN (Ottapalam) : What are you going to do about the Kerala cement scandal, Sir?

MR. SPEAKER: I have told you that I am going to look into it; I am going to study it, get all the facts and then decide my action.

SHRI A. K. BALAN: You must have seen that letter written by Mr. Arakal to the Prime Minister.. (*Interruptions*),

MR. SPEAKER: I have seen it. Why do you want to take the time like this, my dear friend? Please sit down. I will look into all the aspects. (*Interruptions*.)

श्री राजेश कुमार सिंह (फिरोजाबाद) : राजस्थान और अन्य प्रान्तों में पानी का इतना अभाव है...

अध्यक्ष महोदय : और मैंने क्या कहा है ? सारी रात रोये और...

...(ठयवधान)...

अध्यक्ष महोदय : मैंने सारों के मुताल्लिक कहा ।

12 14 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :-

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the punjab Appropriation (No.2) Bill, 1984, which was Passed by the Lok Sabha at its sitting held on the 2nd August, 1984, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

MR. SPEAKER : I am on record. Were you not present in the House ? Where were you when I was speaking on the floor of the House ?

मैंने कह दिया है । बार-बार मुझ से क्या कहलवाना चाहते हैं ?

What does he want ?

(*Interruptions*)

MR. SPEAKER : Mr Harikesh Bahadur,

SHRI NIREN GHOSH : Sir, Sir...

MR. SPEAKER : What is this ? ...You should not do like this. It is derogatory to the House and to himself also.

SHRI BRAJA MOHAN MOHANTY : Some miscreants at Allahabad set fire to the first Class compartment in the Neelachal Express . . .

MR. SPEAKER : It is a law and order problem. They will take care of it. You can write to me or to the State Government'